

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 715 of 2020

In the matter of:

Rushabh Civil Contractors Pvt. Ltd.

....Appellant

Vs.

Centrio Lifespaces Ltd.

....Respondent

Present

For Appellant: Mr. Abhijeet Sinha, Sr. Advocate along with Ms. Natasha Vinayak, Mr. Malak Bhatt, Mr. Saikat Sarkar, Mr. Rajat & Ms. Devanshi Singh.

For Respondent: Mr. Rohan Agrawal & Mr. Almira Lasrado, Advocates.

ORDER
(Virtual Mode)

21.12.2020: Heard the Learned Counsel for the Appellant in 'Part'. For continuation, the matter is adjourned to **11th January, 2021**. In the meanwhile, it is open to the Learned Counsel for the Appellant as well as the Learned Counsel for the Respondent to file their 'Compilation of Judgements' before the Office of the Registry on or before 7th January, 2021.

[Justice Venugopal M.]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

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